

Seventeenth Lok Sabha

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Title: Laid Statement regarding status of implementation of the recommendations contained in the 2nd and 8th Reports of the Standing Committee on Finance on Demands for Grants.

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR):** Sir, on behalf of my senior colleague, Shrimati Nirmala Sitharaman, I beg to lay the statement regarding the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Finance on Demands for Grants (2019-20) pertaining to the Department of Revenue, Ministry of Finance.

(b) Status of implementation of the recommendations contained in the 8<sup>th</sup> Report of Standing Committee on Finance on Demands for Grants (2020-21) pertaining to the Department of Revenue, Ministry of Finance\*

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR):** Sir, on behalf of my senior colleague, Shrimati Nirmala Sitharaman, I beg to lay the statement regarding the status of implementation of the recommendations contained in the 8<sup>th</sup> Report of the Standing Committee on Finance on Demands for Grants (2020-21) pertaining to the Department of Revenue, Ministry of Finance.